

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

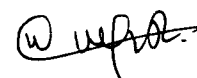
CP NO. 224/2016

In the matter of:

M/s Bajaj Basmati P. Ltd.

Present: None.

This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. It be entered in the relevant register. Adjourned for arguments to 22.02.2017. Notice be sent to the counsel for petitioner about the date fixed for arguments.



(R P Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

January 19, 2017

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